

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

50(ND)14

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2019.**

**NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s.
Meta Plast Engineering Pvt. Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397/398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

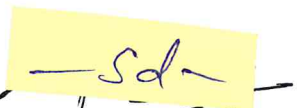
Present: Advocate for the Petitioner.
Advocate for the Respondent.

ORDER

Ld. counsel for the petitioner state that he has received the intimation that ld. counsel for the respondent is in personal difficulties and will not be able to remain present. He further states that the matter is listed for final hearing.

List it before the regular Bench 09.07.2019.


(Dr. V.K. Subburaj)
Member (T)


(Dr. Deepti Mukesh)
Member (J)